

>

Title: Laid the statement of the Standing Committee on Petroleum and Natural Gas.

SHRI ARUNA KUMAR VUNDAVALLI : I beg to lay on the Table the Statements (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas (2012-13) showing further Action Taken by the Government on the Recommendations contained in Chapter I and Chapter V of the following Reports of the Committee: -

- (1) 24th Report (14th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2008-09) on the Recommendations contained in the 16th Report (14th Lok Sabha) of the Committee on 'Supply, Distribution and Marketing of Natural Gas including CNG and LNG'.
- (2) 6th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2010-11) on the Recommendations contained in the 23rd Report (14th Lok Sabha) of the Committee on 'Oil Refineries – A Critique'.
- (3) 7th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2010-11) on the Recommendations contained in the 2nd Report (15th Lok Sabha) of the Committee on 'Demands for Grants (2010-11)'.
- (4) 10th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2010-11) on the Recommendations contained in the 8th Report (15th Lok Sabha) of the Committee on 'Demands for Grants (2011-12)'.

...(Interruptions)